CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/279/2021



This the 14^h day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mushtaq Ahmad	Applicant
(By Advocate:- Not present)	
<u>Versus</u>	
State of Jammu and Kashmir & Others.	Respondents
(By Advocate: Mr.Sudesh Magotra, learned DAC	G)
ORDE	R
[ORAL	<u>.</u>]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The case has been reflected in the cause list but nobody is appearing on behalf of the applicant.

2. Since the matter pertains to the year 2009, it is apparent that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

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